

(1021)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

CCP 420/93 in  
OA 846/87 ~~December~~ <sup>AS</sup>  
New Delhi this the 10th Day of ~~November~~, 1993.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman (J)  
hon'ble Mr. B.N. Dhoundiyal, Member (A)

Sh. P.C. Saxena,  
S/O late Shri C.L. Saxena,  
C/o Sh. Subodh Kumar Saxena,  
C-116, I.C.A.R. Colony,  
Krishi Vihar, Masjid Moth,  
New Delhi.

Petitioner

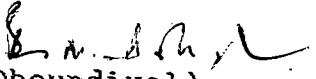
(By advocate Sh. S.K. Bisaria)

versus

Sh. Manoj Pandey,  
Sr. Divisional Personnel Officer,  
Central Railway,  
Jhansi.

order(oral)  
(delivered by Hon'ble Mr. Justice S.K. Dhaon, V.C. (J)

The learned counsel for the petitioner  
prays that he may be permitted to withdraw this  
application. Prayer is accorded. The application is  
dismissed as withdrawn.

  
(B.N. Dhoundiyal)

Member (A)

  
(S.K. Dhaon)

Vice-Chairman